

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.

(IB)-322(ND)/2018

In the matter of:

M/s. Lakshmi Steels

... Applicant

Vs.

M/s. Supertech Ltd.

...Respondent

SECTION: Under Section 9 of (IBC).

Order delivered on 19.07.2018

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

For Applicant

Mr. Anurag Sharma, & Gunjan
Mittal, Advs.

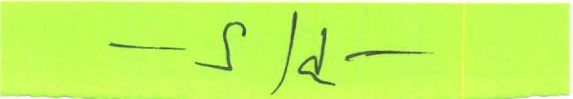
For Respondent

Mr. Satish Rai, Adv.
Associate Akhil Shaukhwar

ORDER

Order reserved.

Mukesh


(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)